

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/51,52/CAA/2018
NAME OF THE PETITIONER(S) : LFIN CREDIT LTD
NAME OF THE RESPONDENT(S) : LFIN COMMODITIES LTD
UNDER SECTION : 391 TO 394

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

ORDER

Matter is called. No representation on behalf of the Applicant. **The Registry** is directed to issue notice to the Applicant for causing his appearance on next date of hearing.

Put up on 06.04.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk